## GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:1158 ANSWERED ON:17.07.2014 ENCROACHMENT OF GT ROAD Yaday Shri Om Prakash

## Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Grand Trunk road in the National Capital Region is encroached upon at many places particularly in Ghaziabad district of Uttar Pradesh and if so, the reasons therefor;
- (b) the name of the agency responsible for keeping the national highways congestion free; and
- (c) the measures being taken by the Government to clear the congestion on the Grand Trunk road thereby controlling the accidents on the above-mentioned road?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHANPAL GURJAR)

(a) to (c) National Highways Authority of India (NHAI) has undertaken the development of Grand Trunk road (NH-91) from Ghaziabad to Aligarh from existing 2 lane to 4 lane, through concessionaire M/s SREI-PNC Galfar (JV) on BOT(Toll) basis. The stretch of NH-91 from Km 23.6 to Km 46.00 fall within the National Capital region (NCR). Only 1 Km stretch of NH-91 is in Ghaziabad. There are encroachments at few places scattered along the project Highway, which crop up time and again due to dense urbanization. Action for their removal is taken with the help of District Administration from time to time for constructing of existing highway from 2 lane to 4 lane.